

Statement 6: Financing of Gross Fiscal Deficit - 2006-07 (Accounts)

(Rs. crore)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	2,196	-876	3,997	511	699	19	2,062	-252	-34	-1,534	-1,146	5,643
2. Bihar	-413	-310	2,036	228	395	—	869	-43	-63	-209	529	3,021
3. Chhattisgarh	-95	42	736	83	10	-201	313	32	27	-48	-932	-33
4. Goa	81	-18	526	-8	59	-3	51	-49	-1	-15	-136	487
5. Gujarat	-446	-564	5,473	-27	285	312	830	451	-223	816	-1,256	5,649
6. Haryana	-147	-90	1,099	116	365	-48	378	382	-16	-80	-3,138	-1,179
7. Jharkhand	253	-137	1,476	997	198	—	133	52	-18	1,871	432	5,257
8. Karnataka	-233	-83	2,478	191	659	1,190	1,805	236	514	-570	-1,499	4,688
9. Kerala	1,785	-46	2,178	438	-307	-45	428	320	-4	-101	-826	3,822
10. Madhya Pradesh	1,063	-311	2,045	515	158	318	782	73	23	-433	-1,479	2,754
11. Maharashtra	1,168	95	8,839	-91	640	1,646	1,714	275	-1,315	22	-1,440	11,553
12. Orissa	-789	-39	1,036	170	598	271	-66	26	-74	-320	-1,636	-823
13. Punjab	738	-4,008	2,802	-311	402	266	-102	36	-15	-117	4,693	4,384
14. Rajasthan	1,065	-295	1,745	165	1,245	460	592	49	—	-298	-758	3,970
15. Tamil Nadu	1,372	-213	3,898	301	256	168	1,130	963	52	-2,885	-1,086	3,956
16. Uttar Pradesh	2,219	-1,795	5,831	3	2,733	2,962	1,794	2,277	407	176	-6,992	9,615
17. West Bengal	843	-255	7,842	-20	314	-27	893	383	244	-1,089	2,303	11,431
II. Special Category												
1. Arunachal Pradesh	26	39	30	53	63	—	-50	-90	-5	-111	-62	-106
2. Assam	592	5	-18	71	349	77	-127	87	-44	-28	-1,675	-711
3. Himachal Pradesh	467	-91	670	31	322	6	-489	-7	73	-309	247	921
4. Jammu and Kashmir	167	408	300	250	531	212	-291	33	—	-149	—	1,461
5. Manipur	224	-239	230	-1	63	-7	15	-75	198	-3	72	475
6. Meghalaya	164	-26	21	16	36	3	-4	18	5	-13	-144	75
7. Mizoram	108	-26	8	29	143	2	-128	14	-27	-13	80	191
8. Nagaland	242	-17	14	36	-7	-21	92	-60	-78	28	-73	156
9. Sikkim	97	-8	6	13	16	-10	5	6	12	-4	-37	97
10. Tripura	15	-22	145	21	56	18	2	27	22	-13	-386	-131
11. Uttarakhand	319	-9	580	158	89	66	166	-491	35	-48	22	886
All States	13,083	-8,887	56,023	3,937	10,370	7,634	12,796	4,675	-305	-5,492	-16,322	77,508
<i>Memo item:</i>												
1. NCT Delhi	—	—	3,869	—	—	—	—	—	—	—	-3,458	410
2. Puducherry	—	350	-3	—	—	—	—	—	—	—	51	399

‘—’ : Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.